

**MINISTRY OF CORPORATE AFFAIRS
(VIGILANCE SECTION)**

**PROPERTY RETURN FOR THE YEAR 2011
(AS ON 01.01.2012)**

1.	Name of the Official	A.K. Chaturvedi
2.	Service to which officer belongs	Indian Corporate Law Service
3.	Present post held	Official Liquidator
4.	Present pay	RS. 47720/- : GRADE PAY Rs. 8700/- PB-4 : Rs. 37400-67000/- GP Rs. 8700/-
5.	Office	O/o. OFFICIAL LIQUIDATOR, AHMEDABAD
	Property Details	
6.	Description of the property	1) Flat No. 32, Gulab Vihar Apartment, Plot No. 17, Sector-9, Rohini, Delhi- 110085 2) MS-2, Flat No. 905, Kendriya Vihar, Sector-56, Gurgaon (Haryana)
7.	Precise location (full address)	
8.	Area of land in case of landed property	1) 760 Sq. Ft (Super area) 2) 1440 Sq. Ft (Super area)
9.	Nature of land (state whether residential/(agricultural etc.)	1) Residential 2) Residential
10.	Extent of interest	1) Co Share with Spouse Ms. Nutan 2) Full
11.	If not in own name, state in whose name and relationship with Govt. servant	N.A.
12.	Date of acquisition	1) 07.05.1996 2) 14.11.2002
13.	How acquired (whether by purchase, lease, Mortgage, inheritance, gift or otherwise, name, address, connection with Govt. servant and other details of person/s from whom Acquired etc. be given)(see note below)	1) Purchase, Shri S.K. Aggarwal (No connection) 2) CGEWHO, New Delhi
14.	Value of the property (see note below)	1) Rs. 04.35 Lacs 2) Rs. 11.06 Lacs
15.	Particulars of sanction of prescribed Authority, if any.	Not Applicable
16.	Total annual income from the property	Nil
17.	Any other details	Nil

Handwritten signature

A.K. Chaturvedi
(SIGNATURE)

Date: 12.01.2012
Place: Ahmedabad.